

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
(SOUTHERN ZONE BENCH)
Original Application No.74 of 2022 (SZ)**

T.Rathinasamy

...Applicant

Vs

The District Collector,
Tiruppur District
Tiruppur and Others

...Respondents

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DATED AT CHENNAI ON THIS THE 22 DAY OF JUNE 2023



COUNSEL FOR THE 6TH RESPONDENT

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
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Original Application No.74 of 2022 (SZ)

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REPORT OF 6th RESPONDENT-GPR SAND AND BLUE METALS PVT LTD

1. It is submitted that this Hon'ble Tribunal vide its order dated 16.04.2023 had directed as follows:

“...1.Pursuant to our earlier order, the Revenue Divisional Officer-Udumalpet has filed a report.

2. In the said report, it is stated that the Block Development Officer of Madathukulam Block submitted an estimate of Rs.15,00,000/- (Rupees Fifteen Lakhs only) for a distance of 363 Meters stretch with 10 Meters width for laying a Tar road. The distance of 363 Meters is spread over in Survey No.534/2B,533 and 530.

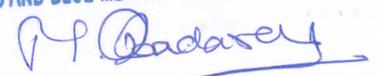
3. We are surprised to note that the particulars given by the Revenue Divisional Officer refer to patta land, whereas, the direction was to black top the existing mud roads which was a condition imposed on the quarry owners.

4. In this regard, we direct Respondents Nos.5 to 9 to furnish a sketch indicating the actual lie of the property and also the road portion to be blacktopped...”

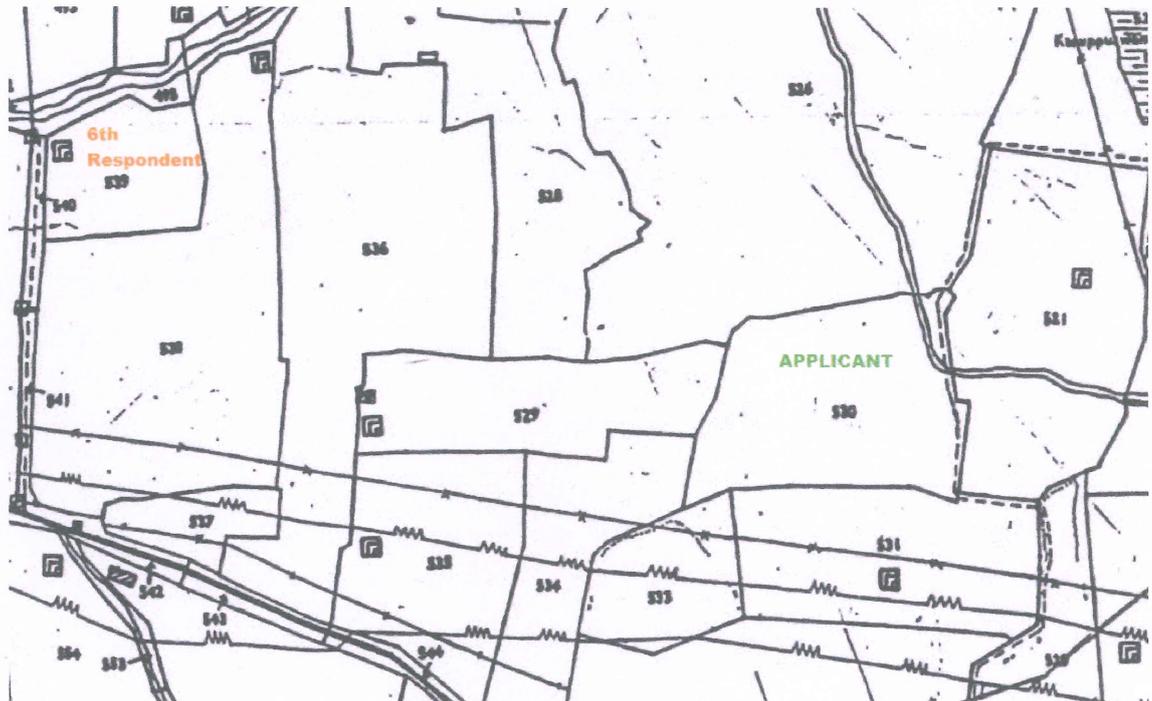
2. In furtherance of the order, this Respondent submits as follows:

It is submitted that this Respondent is a stone crusher unit situate at **S.F.No.539/2 Part**, Maivadi Village, Madathukulam Taluk, Tiruppur District. The FMB sketch is attached along with the Respondent as

For GPR SAND AND BLUE METALS PRIVATE LIMITED


Director

annexure -I. For the sake of convenience the relevant portion is extracted.



From the above the ORANGE marked area is S.F.No.539 part where the 6th Respondent is situate. The GREEN coloured area is where the Applicant is situated in S.F.No.530. The google map route of the above sketch is also extracted below for the sake of convenience.

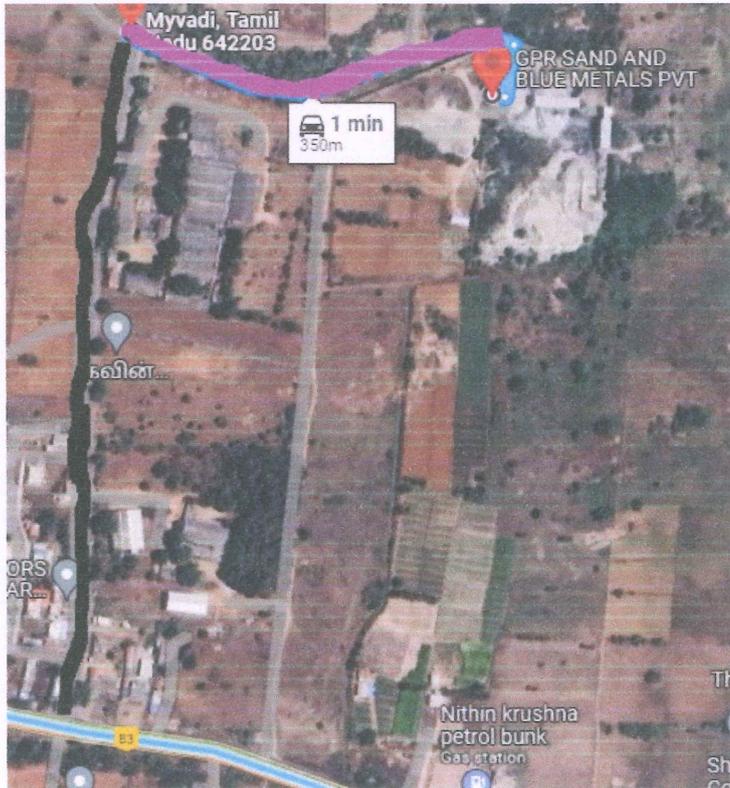
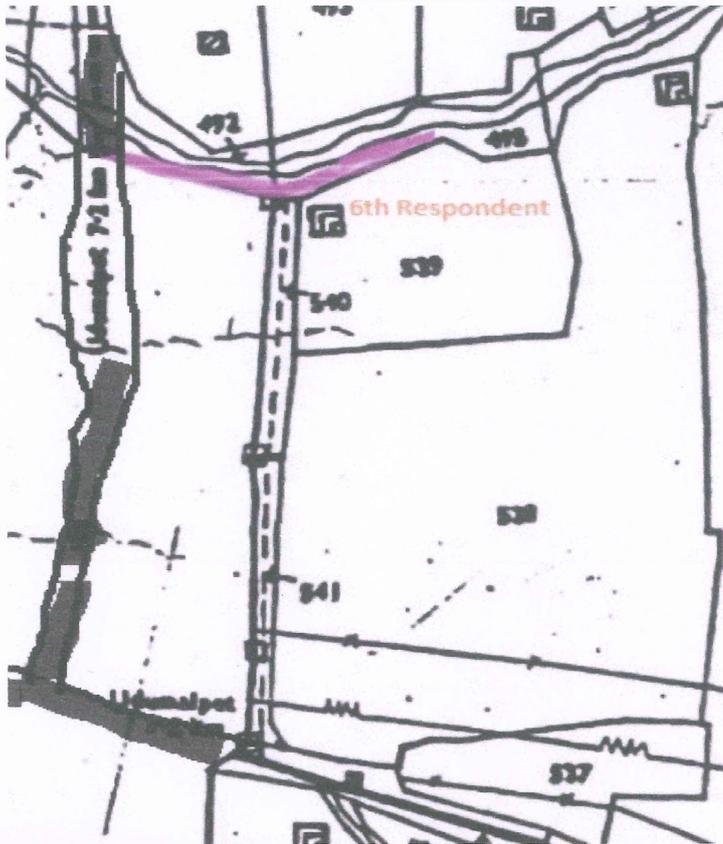
The Road Access of the 6th Respondent to National Highways:

- 3. It is submitted that the sketch detailing the road access is extracted below with the coloured markings.

For GPR SAND AND BLUE METALS PRIVATE LIMITED

M. Padaraj

Director



For GPR SAND AND BLUE METALS PRIVATE LIMITED

P. Sadasai

Director

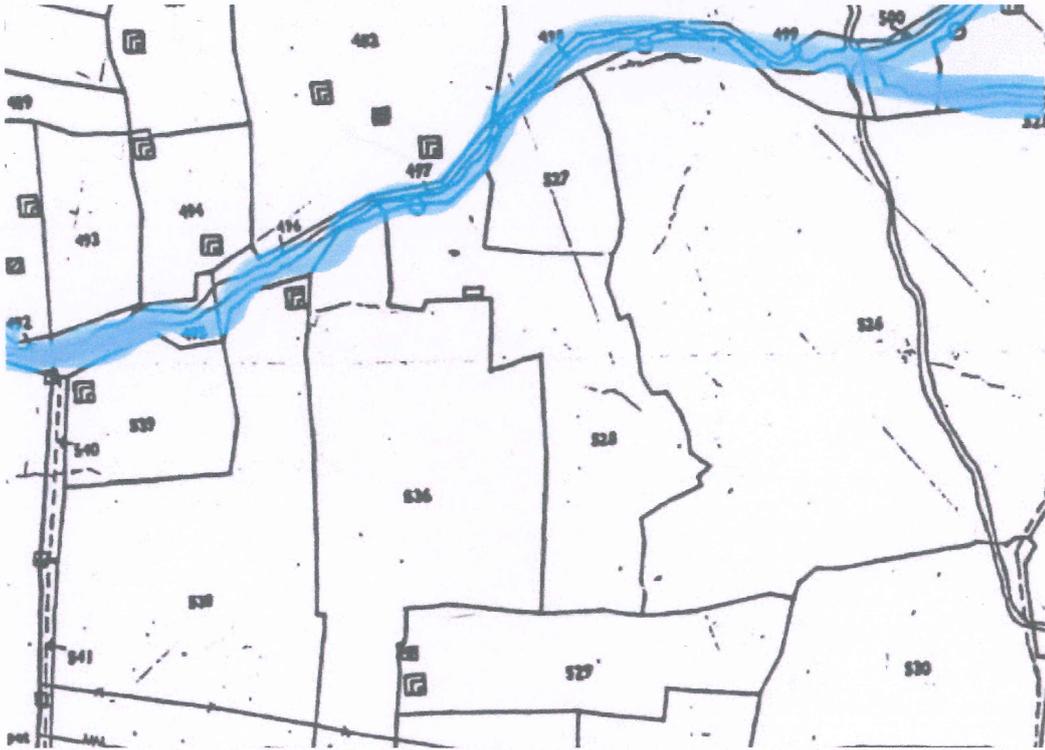
4. The first sketch is the cropped FMB sketch showing the 6th Respondents location and second map is the google map of the same sketch. From the above two sketch and Map, the **PURPLE COLOURED** area is the **PANCHAYAT ROAD**. The panchayat road is a mud road. The **BLACK COLOURED** road is the **STATE HIGHWAYS**. It is two-way road. This Respondent along with the general public and other persons in the nearby access the panchayat road through the State Highways to reach the National Highway 83. This Respondent is the only functioning crusher unit in the S.F.No.539 and there are no other functioning quarry or crusher units in its vicinity using that panchayat road.

PANCHAYAT ROAD

5. The Panchayat road which is accessed by the public measures about 350 Meters but the same is actually classified as "ODAI POROMBOKE" in Government records taken care by the Public Works Department. It is therefore submitted that laying of Tar road on the odai poromboke could not be done by this Respondent. The odai poromoboke is marked in blue

For GPR SAND AND BLUE METALS PRIVATE LIMITED
M. D. Dada
Director

colour



6th RESPONDENT - ONLY FUNCTIONING CRUSHER UNIT IN THE VINCINITY

6. It is submitted that the 6th Respondent is the only operating crusher unit in the near proximate survey number and radius of 2 Kms using the panchayat road. It is also pertinent to note that there are no other quarrying units also nearby which use the panchayat road. The Applicant, Respondents 4, 7 to 9 are located far away from the 6th Respondent. Hence the 6th Respondent does not have enough funds to solely contribute and neither does not have nearby quarrying or crushing units to join the laying of road which is an odai poromboke.

For GPR SAND AND BLUE METALS PRIVATE LIMITED

M. Dadarey
Director

7. It is therefore prayed that considering the above circumstances, this Hon'ble Tribunal may pass such necessary orders as this Tribunal may deem fit and proper in the circumstances above and thus render justice.

DATED AT TIRUPPUR ON THIS THE 28th DAY OF MAY 2023

For GPR SAND AND BLUE METALS PRIVATE LIMITED



DEPONENT **Director**



ANNEXURE - I

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
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REPORT OF THE 6TH RESPONDENT

M/s SARVABHAUMAN ASSOCIATES

&

SAM JAYARAJ HOUSTON

ADVOCATES

COUNSEL FOR THE 6TH RESPONDENT

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